

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:2709  
ANSWERED ON:12.12.2005  
AMENDMENT IN MEAT FOOD PRODUCT ORDER,1973  
Mohite Shri Subodh

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether the Government proposes to amend the Meat Food Products Order, 1973 to include fish and chilled chicken under the purview of the order;
- (b) if so, the details thereof;
- (c) whether the Government proposes to provide financial assistance for setting up of meat processing units in the States;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the steps taken to promote consumption of processed meat products?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHA)

(a) & (b): The Meat Food Products Order has been amended so as to include fish & chilled chicken within the purview of the said order vide notification No. S01545(E) published in the Gazette of India on 24th October 2005.

(c) to (e): Under the Plan Schemes of the Ministry, financial assistance is provided for Technology Up-gradation/Establishment/Modernization of Food Processing Industries including Meat Food Industry. The quantum of assistance is 25% of the cost of Plant & Machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in General Areas and 33.33% upto 75 lakhs in Difficult Areas. Grant-in-aid of 25% of the cost of Plant & Machinery and Technical Civil Works in General Areas and 33.33% in Difficult Areas, subject to a maximum of Rs. 4 Crores, is also provided to the local bodies for modernizing abattoirs.

(f): Advertisements in leading National and Regional Newspapers to popularize the consumption of processed food in general are made from time to time.